

कार्यालय जिला कलक्टर भरतपुर

क्रमांक एफ34(13)सामान्य/21/4253

दिनांक | 9-07-2021

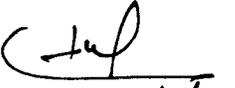
माननीय न्यायालय
राष्ट्रीय हरित प्राधिकरण
भोपाल

विषय :- न्यायालय में विचाराधीन प्रकरण संख्या OA No. 20/2021 कृष्णमुरारी बनाम राजस्थान सरकार व अन्य के सम्बन्ध में रिपोर्ट भिजवाने बाबत।

महोदय,

उपर्युक्त विषयान्तर्गत निवेदन है कि माननीय न्यायालय में विचाराधीन प्रकरण संख्या OA No. 20/2021 कृष्णमुरारी बनाम राजस्थान सरकार व अन्य में दिनांक 25.05.2021 को पुराने रेलवे स्टैक यार्ड भरतपुर पर क्लिंकर सीमेंट के कच्चे माल की अनलोडिंग-लोडिंग के कारण वायु प्रदूषण की जांच रिपोर्ट 06 सप्ताह में न्यायालय के समक्ष पेश किये जाने के निर्देश दिये गये थे। आदेश की पालना में दिनांक 06.07.2021 को अन्तरिम जांच रिपोर्ट माननीय न्यायालय को प्रस्तुत की गई थी। प्रकरण में पारित आदेश की पालना में अंतिम जांच रिपोर्ट अवलोकनार्थ सादर प्रस्तुत है।

संलग्न :- अंतिम जांच रिपोर्ट


जिला कलक्टर 19/07 .
भरतपुर

अंतिम जांच रिपोर्ट

माननीय न्यायालय राष्ट्रीय हरित प्राधिकरण, भोपाल में विचाराधीन प्रकरण संख्या OA No. 20/2021 कृष्णमुरारी बनाम राजस्थान सरकार व अन्य में पारित आदेश दिनांक 25.05.2021 के अनुसरण में पुराने रेलवे स्टैक यार्ड भरतपुर पर क्लिंकर सीमेंट के कच्चे माल की अनलोडिंग लोडिंग के कारण वायु प्रदूषण की जांच हेतु अद्योहस्ताक्षकर्ता की अध्यक्षता में निम्नानुसार संयुक्त जांच कमेटी का गठन किया गया।

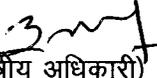
1. अतिरिक्त जिला मजिस्ट्रेट शहर भरतपुर
2. पुलिस उपाधीक्षक शहर भरतपुर
3. क्षेत्रीय अधिकारी राजस्थान राज्य प्रदूषण नियंत्रण मण्डल भरतपुर
4. चिकित्सा अधिकारी

माननीय न्यायालय राष्ट्रीय हरित प्राधिकरण, भोपाल के निर्देशानुसार भरतपुर पुराने रेलवे स्टैक यार्ड पर क्लिंकर के अनलोडिंग-लोडिंग के कारण वायु प्रदूषण होने से जनहित बीमारियों के सन्दर्भ में तुलनात्मक वायु गुणवत्ता की जानकारी हेतु एक रैंक दिन में तथा एक रैंक रात्रि में अनलोडिंग-लोडिंग के अनुरूप वायु प्रदूषण की जांच हेतु निर्णय लिया जाकर तदनुसार वरिष्ठ मण्डल प्रबन्धक पश्चिम मध्य रेलवे कोटा को रैंक उपलब्ध कराने हेतु लिखा गया। रेलवे विभाग के वरिष्ठ मण्डल प्रबन्धक पश्चिम मध्य रेलवे कोटा के द्वारा दिनांक 05.07.2021 को एक रैंक दिन में उपलब्ध करवाई गई। कमेटी द्वारा दिनांक 05.07.2021 को प्रातः करीब 08.00 बजे याचिकाकर्ता एवं आसपास के क्षेत्र के स्थानीय निवासियों के समक्ष वायु गुणवत्ता की जांच की गई। वरवक्त समय 345 माईक्रोग्राम प्रतिघनमीटर वायु गुणवत्ता पाई गई। क्लिंकर के लोडिंग-अनलोडिंग के दौरान दोपहर 02.00 बजे से 05.00 बजे तक आस पास के क्षेत्र में वायु प्रदूषण 697 माईक्रोग्राम प्रतिघनमीटर पाया गया। (जिसकी रिपोर्ट माननीय न्यायालय में दिनांक 06.07.2021 को प्रस्तुत की जा चुकी है)

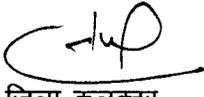
रेलवे विभाग के वरिष्ठ मण्डल प्रबन्धक पश्चिम मध्य रेलवे कोटा के द्वारा दिनांक 09.07.2021 को एक रैंक रात्रि में उपलब्ध करवाई गई। कमेटी द्वारा दिनांक 09.07.2021 को रात करीब 07.00 बजे याचिकाकर्ता एवं आसपास के क्षेत्र के स्थानीय निवासियों के समक्ष वायु गुणवत्ता की जांच की गई। वरवक्त समय 581 माईक्रोग्राम प्रतिघनमीटर वायु गुणवत्ता पाई गई। क्लिंकर के लोडिंग-अनलोडिंग के दौरान रात 09.00 बजे से प्रातः 05.00 बजे तक आस पास के क्षेत्र में वायु प्रदूषण 669 माईक्रोग्राम प्रतिघनमीटर पाया गया।


(अति०जिला मजिस्ट्रेट शहर)
भरतपुर


(पुलिस उपाधीक्षक शहर)
भरतपुर


(क्षेत्रीय अधिकारी)
रा.प्र.नि. मण्डल भरतपुर


(चिकित्सा अधिकारी)
भरतपुर


जिला कलक्टर
भरतपुर

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE LAB INCHARGE
Final Report

Report No. : 1616

Report On : 06/07/2021

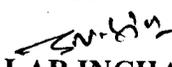
I hereby certify that I Mr Satyavan Singh, Lab Incharge received on the 06/07/2021 from Mr Satyavan Singh, JSO, Bharatpur ,RSPCB Bharatpur a sample of Ambient Air Quality of M/s Shri. Ramesh Kumar , Near Phatak of railway No.-40, Malgodam Road, , Bharatpur Collected from Ambient air quality monitoring at house Ramesh Kumar (before loading/unloading work of clinker) Collected on 05/07/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 06/07/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	345

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 06/07/2021


LAB INCHARGE

Rajasthan State Pollution Control Board
Regional Office Bharatpur

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE LAB INCHARGE
Final Report

Report No. : 1617

Report On : 06/07/2021

I hereby certify that I Mr Satyavan Singh, Lab Incharge received on the 06/07/2021 from Mr Satyavan Singh, JSO, Bharatpur ,RSPCB Bharatpur a sample of Ambient Air Quality of M/s Shri. Ramesh Kumar , Near Phatak of railway No.-40, Malgodam Road, , Bharatpur Collected from ambient air quality monitoring at house of Ramesh Kumar (during loading/unloading work of clinker) Collected on 05/07/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 06/07/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	697

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 06/07/2021

S. M. G. S.
LAB INCHARGE

Rajasthan State Pollution Control Board
Regional Office Bharatpur

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE LAB INCHARGE
Final Report

Report No. : **1624**

Report On : **13/07/2021**

I hereby certify that I **Mr Satyavan Singh**, Lab Incharge received on the **12/07/2021** from **Mr Satyavan Singh, JSO, Bharatpur ,RSPCB Bharatpur** a sample of **Ambient Air Quality** of **M/s Shri. Ramesh Kumar , Near Phatak of railway No.-40, Malgodam Road, , Bharatpur** Collected from **Ambient air quality monitoring at house of Mr. Ramesh Kumar (before loading/unloading work of clinker)** Collected on **09/07/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/07/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	581

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/07/2021**


LAB INCHARGE

Rajasthan State Pollution Control Board
Regional Office Bharatpur

**RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE LAB INCHARGE**

Final Report

Report No. : **1625**

Report On : **13/07/2021**

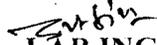
I hereby certify that I **Mr Satyavan Singh**, Lab Incharge received on the **12/07/2021** from **Mr Satyavan Singh, JSO, Bharatpur ,RSPCB Bharatpur** a sample of **Ambient Air Quality** of **M/s Shri. Ramesh Kumar , Near Phatak of railway No.-40, Malgodam Road, , Bharatpur** Collected from **Ambient air quality monitoring at house of Mr. Ramesh Kumar (during loading/unloading work of clinker)** Collected on **09/07/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/07/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	669

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/07/2021**


LAB INCHARGE

Rajasthan State Pollution Control Board
Regional Office Bharatpur